

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) DISTRICT ROHINI COURT COMPLEX DELHI

No 4643-4673 F2(5)/Judl/North/RC/19

Dated 12/2/19

Copy & its enclosure forwarded for information and necessary action to:-

1. All the Judicial Officers, D.H.J.S & D.J.S. North District, Rohini Court Complex, Delhi.
2. PS to Ld. D&SJ, North District, Rohini Court Complex .Delhi.

S.M.

(S.S. MALHOTRA)

OFFICER IN-CHARGE (JUDL.)/PO-MACT-01
(NORTH) ROHINI COURT DELHI

No.F.6/20/2018-Judl./Suptlaw/

Dated January, 2019

NOTIFICATION

No.F.6/20/2018-Judl./Suptlaw/147-151 .- In exercise of the powers conferred by the proviso to article 309 of the Constitution read with Government of India, Ministry of Home Affairs Notification No.F.1/2/70/DH(S) dated the 29th May, 1970 as amended by Notification No.F.1/2/70-DH(S) dated 25th July, 1970 and all other powers enabling him in this behalf, the Lieutenant Governor of National Capital Territory of Delhi in consultation with the High Court of Delhi is pleased to make the following rules further to amend the Delhi Higher Judicial Service Rules, 1970, namely : -

1. Short title and commencement. - (1) These rules may be called the Delhi Higher Judicial Service (Amendment) Rules, 2019.

(2) They shall come into force on the date of their publication in the official Gazette.

2. Amendment of rule 9 (3). -

In the Delhi Higher Judicial Service Rules 1970, for sub-rule (3) of rule 9, the following shall be substituted, namely: -

"(3) must have not attained the age of 45 years on the 1st day of January of the year in which the applications for appointment are invited."

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi,

(Anoop Kumar Mendiratta)
Principal Secretary (Law, Justice & L.A.)

No.F.6/20/2018-Judl./Suptlaw/147-151

Dated 25 January, 2019

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary to Govt. of India, Ministry of Law & Justice, (Department of Justice), Shastri Bhawan, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi.
4. The District & Sessions Judge (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. Guard file.

(Anoop Kumar Mendiratta)
Principal Secretary (Law, Justice & L.A.)

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11/2/19

HIGH COURT OF DELHI AT NEW DELHI

THROUGH SPECIAL MESSENGER

No. 34-Sc /Rules/DHC/2019

Dated : 07/02/19

From

The Registrar General,
High Court of Delhi,
New Delhi.

To


1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The District & Sessions Judge, South-East District, Saket Courts, New Delhi.
6. The District & Sessions Judge, East District, Karkardooma Courts, Delhi.
7. The District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
8. The District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
9. The District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
10. The District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North District, Rohini Courts, Delhi.
12. The Principal Judge (HQ), Family Courts, Dwarka, Delhi.

Sub: Amendment in Rule 9(3) of the Delhi Higher Judicial Service Rules, 1970

Sir/Madam,

I am directed to forward herewith a copy of Notification F.No. 6/20/2018-Judl./Suptlaw/147-151 dated 25.01.2019 received from the Govt. of NCT of Delhi for information and necessary action.

Encl : As above

Yours sincerely,

(M.P. Singh)
Joint Registrar (Judicial)(Rules)
For Registrar General

Endst. No. _____/Rules/DHC/2019

Dated _____

Copy along with copy of the above Notification forwarded for information and necessary action to :-

1. The Member Secretary, Delhi State Legal Services Authority, Pre-fab Building, Patiala House Courts, New Delhi
2. The Director (Administration), Delhi Judicial Academy, Integrated Complex for Delhi Judicial Academy and National Law Univ., Sector 14, Dwarka, New Delhi - 110078
3. The Joint Registrar (Gaz.-I & II), Delhi High Court, New Delhi.
4. The OSD (Examination), Delhi High Court, New Delhi.
5. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.

Deputy Registrar (Rules)